

CORRECTED AS ON 11TH JULY, 2022

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SECOND SESSION, 2022

LIST OF UNSTARRED QUESTIONS FOR ANSWER ON 11TH JULY, 2022

TOTAL NUMBER OF LAQS: 173

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LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
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LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 11TH JULY, 2022

SHRI ALEIXO R. LOURENCO

ADHERENCE TO RTI ACT BY O/O ADMINISTRATOR OF COMUNIDADES, SOUTH

001. WILL the Minister for Information & Publicity be pleased to state:

(a) the total number of appeals and complaints filed before state Information Commission where Public Information Officer, O/o Administrator of Comunidades South Zone is a respondent;
(b) details of each complaint, including summary of appeal/complaint and decision rendered by Hon'ble State Information Commission;
(c) details of penalty imposed by Hon'ble State Information Commission on Public information Officer, O/o Administrator of Comunidades South Zone in last five years and whether any directions were issued to deduct penalty from salary of the Administrator of Comunidades in last five years; and
(d) the steps taken or proposed to be taken by Government and/or Hon'ble State Information Commission to ensure that O/o Administrator of Comunidades South Zone adheres to the RTI Act in letter and spirit?

SHRI ALEIXO R. LOURENCO

AMOUNT SPENT ON PUBLICITY AND ADVERTISMENT

002. WILL the Minister for Information and Publicity be pleased to furnish the details on the total amount spent by the Government for publicity and advertisement of various schemes for the year 2021-2022 with the details like newspaper-wise (comprising of national, local and foreign dailies, magazine-wise, souvenirs-wise) and also on the digital media including electronic and social media (comprising of national, local and foreign platforms) ?

SHRI ALEIXO R.LOURENCO

CULTURAL PROGRAMMES ORGANISED DURING IFFI 2021

003. WILL the Minister for Information and Publicity be pleased to state:

(a) whether any Cultural Programmes, Musical Concert etc. were organized during IFFI 2021, if so, the details of the names of performers, dates and venues of performances, amounts paid towards each performance etc;
(b) whether Entertainment Society of Goa had invited any Bids/Applications from various artist/groups/performers etc. for staging performances during IFFI 2021, if so, the details such as dates of advertisements with names of newspapers etc.;
(c) the criteria followed to select various performances during IFFI 2021;
(d) the details of the Selection or Audition Committee members; and
(e) the expenditure incurred on venue constructs, stage, sound, light etc. for cultural programs organized during IFFI 2021 with details of vendors and amount paid in each case?

SHRI ALEIXO R.LOURENCO

EXISTING AND PROPOSED PROTECTED MONUMENTS IN GOA

004. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the details of all protected monuments notified as on date;
(b) furnish the copies of each notification declaring such protected monument and plans of maps of area of each notified protected monument;
(c) the details of Archaeologically important sites that are under consideration for notification as protected monuments; and
(d) the steps taken or proposed to be taken to declare Viceregal Palace/Old Palace Hotel at Mormugao Harbour as protected monument?

SHRI ALEIXO R.LOURENCO

GOVERNMENT PRIMARY SCHOOLS IN THE STATE OF GOA

005. WILL the Minister for Education be pleased to state:

(a) furnish the details Village-wise, town-wise and taluka-wise of number of Government Primary Schools that are functioning and the number of Government primary schools that have shut down in the State of Goa;
(b) furnish the village-wise, town-wise and taluka-wise of the Government primary School without own premises and toilet facility;

(c) furnish the details Village-wise, town-wise and taluka-wise of Government Primary Schools without play ground;
(d) furnish the details Village-wise, town-wise and taluka-wise of Government Primary Schools without electricity; and
(e) furnish the details Village-wise, town-wise and taluka-wise of construction of work of Government Primary Schools which are in progress, the status of work and the date of completion?

SHRI ALEIXO R.LOURENCO

HOUSING BOARD PROPERTY

006. WILL the Minister for Housing with Housing Board be pleased to state:

(a) the quantity land/plots/houses hotel available in Goa Housing Board from 2012 till date of residential nature or other nature separately furnish details for each location separately;
(b) the number plots/lands /plots flats other type of land purchased from 2012 till date with purpose, reason, area, location, survey number village with address/phone of the person who has been given; and
(c) also, furnish same above details if Government has adopted any other method of giving to any individual Housing Board land of any type (like utility open space, left out place etc.)?

SHRI ALEIXO R.LOURENCO

MIDDAY MEAL SCHEME

007. WILL the Minister for Education be pleased to state:

(a) the food items given under the midday meal scheme by the Government to the Schools during the inception year and items given during the last 5 years including this academic year; and
(b) the details of all items, quantity per student, Central Government contribution and State Government Contribution for the years 2017-2022

SHRI ALEIXO R.LOURENCO

MORAL EDUCATION

008. WILL the Minister for Education be pleased to state:

(a) the steps the Government intends to take to reinvigorate moral education in schools and colleges with details thereof; and
(b) the reason why there is no emphasis on inculcating moral values into the students?

SHRI ALEIXO R.LOURENCO

NAVIGABLE RIVERS IN THE STATE OF GOA

009. WILL the Minister for River Navigation be pleased to state:

(a) furnish complete details of navigable rivers existing in the state;
(b) furnish complete details number of ferry boats functioning with their locations;
(c) furnish complete details of the frequency of ferry boats plying with schedules, location-wise and the authority that verify the same with name and designation;
(d) furnish complete details of the details of the number of raids conducted by the Department on all the commercial boats/ferries; and
(e) furnish the details of action taken or proposed to be taken?

SHRI ALEIXO R.LOURENCO

SOLAR POWER EQUIPMENT IN GOVERNMENT OFFICES

010. WILL the Minister for New and Renewable Energy be pleased to state:

(a) furnish complete details in terms of name and location of the Government offices using solar equipment; and
(b) furnish details like details of the cost, brand name and suppliers name of solar equipment including solar water heaters, etc?

SHRI ALEIXO R.LOURENCO

STATUS OF DISTRIBUTION OF TRANSFORMERS IN SALCETE TALUKA

011. WILL the Minister for Power be pleased to state:

(a) whether any new distribution transformer centres have been installed/sanctioned/proposed in Salcete Taluka in the last five years; and
(b) if so, the details of the transformers and locations, including name of work under which the transformers have been installed/sanctioned/proposed, capacity and location of transformer centre, cost of work, date of sanction, date of completion, status of work, if not completed the reasons for non-completion and the time frame by which work will be completed?

SHRI ALEIXO R.LOURENCO

SCHEMES UNDER HOUSING BOARD

012. WILL the Minister for Housing with Housing Board be pleased to state:

(a) the total number of plots/flats/houses granted/leased and sold to homeless in the State;

(b) whether the Government has devised any scheme for the homeless; and

(c) if so, furnish the details like addresses of the beneficiaries, plots, house, construction space area, village, actual market rate notified in these areas, rate allotted, category-wise from 2013 till date?

SHRI ALEIXO R.LOURENCO

TEACHERS ON PROBATION

013. WILL the Minister for Education be pleased to state:

(a) the total number of undergraduate teachers of Diocesan Society of Education and other Schools who have completed 3 years of teaching but are still on probation as the period have not been lifted by the Diocesan Society of Education;

(b) the reasons why the probation period is still not lifted; furnish details School-wise, Society-wise and Taluka-wise;

(c) the total number of Head of Institutions of High Schools who are posted in the same School for continuous 6 years and above without any transfer; the details School-wise and Taluka-wise; and

(d) the number of temporary posts and the number of posts pending for permanent jobs etc. furnish details and reasons thereof?

SHRI ALEIXO R.LOURENCO

UNUSED VEHICLES

014. WILL the Minister for Power be pleased to state:

(a) furnish the details of the vehicles (example Jeep 2 nos, Tata Truck 2 nos., JCB 2 nos, etc) with reasons why it is lying unused and the Department/Division to which it belongs;

(b) the details of the plan of the Department about these rotting vehicles, whether they will be repaired or auctioned; and

(c) the time frame by which the Department will auction these vehicles?

SHRI ALEIXO R.LOURENCO

VALUE OF HISTORICAL MONUMENTS

015. WILL the Minister for Archives & Archaeology be pleased to state:

(a) whether the Government has done any study on historical monuments of Goa in terms of its heritage, its antique value like wood carvings, paintings, statues housed in the churches, temples, other religious sites; if so, the details thereof;

(b) whether the Government has made any study of all historical monuments in the state of Goa to prevent fire incidents; if so, the

details thereof; if not, the time frame by which the Government intends to do the same; and

(c) whether the Government has appointed any agency to make valuation of these historical monuments with the details like name of the agency, value of each artefact housed in each monument as on date?

SHRI ANTONIO VAS

IMPLEMENTATION OF ATAL AWAS YOJANA IN CORTALIM CONSTITUENCY

016. WILL the Minister for Social Welfare be pleased to state:

(a) the number of proposals under Atal Awas Yojana processed in Cortalim Constituency in the last five years and the amount disbursed so far with details thereof; and

(b) the number of proposal pending for approval or sanctioned and whether the Government has relaxed/proposes to relax any norms for the beneficiaries to convert the land for construction of house under Atal Awas Yojana?

SHRI ANTONIO VAS

REPLACEMENT OF CONDUCTORS IN CORTALIM CONSTITUENCY

017. WILL the Minister for Power be pleased to state:

(a) whether the work of replacing old conductors have been taken up for the last five years in Cortalim Constituency; if so furnish details; and

(b) the date of survey for replacing old conductors was taken up, with details such as dates of survey, number of old conductors inspected per day with names, addresses with designation, division-wise with the person who conducted the survey and the present status of work of replacing conductors and the time frame within which the work will be completed?

SHRI ANTONIO VAS

SUB STATIONS IN CORTALIM CONSTITUENCY

018. WILL the Minister for Power be pleased to state:

(a) the number of Sub Stations supplying power to Cortalim Constituency with location and number of feeders originating from each Sub Station;

(b) the area catered by each feeder and the present load requirements in Cortalim Constituency;

(c) whether the Government is aware of the exponential increase in load demand in Cortalim Constituency; and
(d) the steps the Government has taken or intends to take in this regard?

SHRI ANTONIO VAS

STATUS OF DISTRIBUTION OF TRANSFORMERS IN CORTALIM CONSTITUENCY

019. WILL the Minister for Power be pleased to state:

(a) the details of all new distribution transformers centres that have been installed/sanctioned/proposed in Cortalim Constituency in the last five years; and
(b) the details of transformers located in Cortalim Constituency and if any new transformers are proposed to be purchased and installed in Cortalim Constituency and by which date?

DR. CHANDRAKANT SHETYE

GOVERNMENT OFFICES IN RENTAL PREMISES

020. WILL the Minister for General Administration be pleased to state:

(a) whether the Government is aware that some of the Government offices at Bicholim are accommodated in rental premises; and
(b) furnish the names of such Government offices and its location occupying rental premises?

DR. CHANDRAKANT SHETYE

REPAIR TO EXISTING GOVERNMENT PRIMARY SCHOOL BUILDINGS

021. WILL the Minister for Education be pleased to state:

(a) whether the Government is aware that some of the Government School buildings are not in proper condition to run a school;
(b) the number of Government primary schools operating in Bicholim Constituency;
(c) the number of school buildings which are not being utilized;
(d) the number of school buildings which are under repair; and
(e) the steps taken by the Government to provide smart classes to the students?

DR. CHANDRAKANT SHETYE

REPLACEMENT OF OLD & OUT-DATED TRANSFORMER

022. WILL the Minister for Power be pleased to state:

(a) whether the Government is aware that the transformers installed

at many places in Bicholim Constituency are old and outdated which are not in position to cater to present electrical loads;

(b) the number of such old/outdated transformers and places where they are located; and

(c) what action the Government plans to take to replace such transformers?

DR.CHANDRAKANT SHETYE

LED STREETS LIGHT FIXTURES REPAIRS

023. WILL the Minister for Power be pleased to state:

(a) whether the Government is aware that the contractual tenure of the agency for maintenance of LED street light has expired;

(b) whether the Government is aware that the LED street lights which are not functioning have been sent to the same contractor for repairs for long;

(c) whether the Government is aware that light fixtures are not repaired and returned in time, this causes great inconvenience to the public especially in the rural village areas; and

(d) the steps taken by the Government to repair such streetlight fixtures on time?

DR. CHANDRAKANT SHETYE

SHORTAGE OF MANPOWER AT SAL SUB STATION

024. WILL the Minister for Power be pleased to state:

(a) whether the Government is aware that there is shortage of staff at the newly inaugurated Sal sub-station in Bicholim Constituency;

(b) the details of the sanctioned staff strength at the Sal sub-station;

(c) the steps taken by the Government to fill up the said posts; and

(d) the current staff arrangements made by the Government to cater to day-to-day works at the Sal sub-station ?

DR. CHANDRAKANT SHETYE

ENFORCEMENT OF GOA (RIGHTS TO CITIZEN TO TIME BOUND DELIVERY OF PUBLIC SERVICES) ACT 2013

025. WILL the Minister for Public Grievances be pleased to state:

(a) whether the Government is enforcing the Goa (Rights to Citizen to Time Bound Delivery of Public Services) Act 2013;

(b) the number of complaints received by the competent authority under the said act; and

(c) the actions initiated for non-compliance of the provisions of the said act?

DR. CHANDRAKANT SHETYE

PENDING ESTIMATE FOR ELECTRICITY JOB

026. WILL the Minister for Power be pleased to state:

(a) the estimate prepared for replacement of electrical conductors, aged poles, deteriorated overhead wires/cables, faulty and damaged transformers in Bicholim Constituency; and
(b) the details such as estimated costs, date of tender, agency and status of the work?

DR. CHANDRAKANT SHETYE

COMPUTER LABORATORY

027. WILL the Minister for Education be pleased to state:

(a) whether the Government has provided computer laboratories along with instructors, to all high schools in Bicholim Constituency;
(b) if so, the details of the schools provided with this facility in Bicholim Constituency; and
(c) if not, provide the names of the schools without this facility and the timeframe to provide computer laboratories with instructors to the remaining schools?

DR. CHANDRAKANT SHETYE

COMPLETION OF CONSTRUCTION OF GOVERNMENT HIGH SCHOOL BICHOLIM

028. WILL the Minister for Education be pleased to state:

(a) whether the Government is aware of the delay in completion of construction of work of Government High School near Bicholim Market; and
(b) the estimated date by which the said school building will be completed?

DR. CHANDRAKANT SHETYE

BALRATH SERVICES

029. WILL the Minister for Education be pleased to state:

(a) whether the Government is aware that students are facing problems to commute to school;
(b) whether the Government is aware that at certain schools the Bal Rath facility is not functioning properly;
(c) whether the Government is intending to restart Bal Rath services at these schools and the timeframe by which the Bal Rath will

start in the said schools?

SHRI CARLOS A.FERREIRA

RENOVATION OF CORJUEM FORT

030. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the present status of renovation of Corjuem fort;
(b) whether any agreement has been executed with any Agency for the renovation of the fort; if so, furnish details with a copy of the same;
(c) the time frame by which the renovation will be completed, whether it is fact that the original agreement has expired and whether any extension has been granted, if so, reasons therefor with the action initiated against the Agency;
(d) whether the Agency has been replaced if so, furnish details and current status of the same; and
(e) whether the Government has any plan to help the locals of the village of Corjuem, to set up stalls and promote their wares around the fort under Atmanirbhar Bharat propounded by the Government?

SHRI CARLOS A. FERREIRA

ELECTRICITY SECTION OFFICE AT GAWAR, ALDONA

031. WILL the Minister for Power be pleased to state:

(a) whether the Government is aware about Electricity Section Office at Gawar, Aldona;
(b) whether the Government is aware that said Section office does not have toilet and also store room to store the equipment; and
(c) whether the Government has any plans to provide proper facilities to said Section office, if so, furnish details with time frame for the same?

SHRI CARLOS A. FERREIRA

POSTING OF IAS/IPS OFFICERS

032. WILL the Minister for Personnel be pleased to state:

(a) the number of IAS/IPS Officers posted in the State from 01/01/2017 till date, furnish details such as name of the officer, date of joining Goa Administration, place of posting and designation;
(b) the number of IAS/IPS Officers that have been posted on non-cadre post from 01/01/2017 till date, furnish details such as name of Officers, date of recruitment and reasons for not posting them on Cadre post;

(c) the total strength of IAS/IPS Officers sanctioned for the State, furnish details with designation; and
(d) the number of IAS/IPS Officers that are working in the State, furnish details with their designation?

SHRI CARLOS A.FERREIRA

RECRUITMENT OF STAFF IN VARIOUS DEPARTMENTS THROUGH GHRDC

033. WILL the Minister for Personnel be pleased to state:

(a) furnish details of all the personnel recruited and up dated through Goa Human Resource Development Corporation (GHRDC) such as names, qualification, Constituency, job profile, salaries drawn, experience and current posting for the last 3 years;
(b) furnish details of other recruitment that have been done by GHRDC besides Security Personnel, furnish details post-wise and posting in Government Departments;
(c) furnish comparison statement of pay structure that of the person appointed under GHRDC, candidates appointed on contract basis and candidates appointed on daily basis;
(d) whether the Government has any plan of providing Government jobs to the personnel recruited through GHRDC, if so, furnish details thereof, if not, reasons therefor; and
(e) whether all the staff appointed through GHRDC are being paid their salaries or wages and other remunerations on time, if not, the reasons therefor in respect of each staff?

SHRI CARLOS A.FERREIRA

STAFF IN VARIOUS DEPARTMENTS

034. WILL the Minister for Personnel be pleased to state:

(a) furnish details Department-wise and designation-wise of the staff recruited for regular/permanent posts from March 2017 till date, furnish details Constituency-wise such as appointment made with their name, address and designation;
(b) the date on which the Government has amended the Recruitment Rules on or after March 2017 and till date for the various posts in in the various Departments;
(c) furnish details of sanctioned permanent/regular posts in each Department and the date(s) of creation of such posts;
(d) whether there is any appointment of staff has done in the Department beyond the regular/permanent posts, whether by contract or otherwise from March 2017 till date; and

(e) if so, furnish details of the individuals appointed such as date of such appointment(s) from which such appointments have been made-beyond the regular/permanent strength in each Department?

SHRI CRUZ SILVA

EXTENSION IN SERVICE OF EMPLOYEES

035. WILL the Minister for Education be pleased to state:

(a) furnish names of the employees who were granted extension in service with full salary benefits after attaining age of superannuation in School and Higher Education from 01/01/2015 till date;
(b) furnish names of the Institution and category (Primary School/High School/ Higher Secondary/ College/ University/ Education/Higher Education/Goa Board) of such Departments/ Autonomous bodies/Institutions;
(c) furnish a copy of the request letter sent by concerned Department/Institutes and approval copy granted by Education/Higher Education in same;
(d) furnish a copy of letters sent by the Government where such requests has been rejected by the Government; and
(e) the reasons for granting such extensions?

SHRI CRUZ SILVA

ENCOURAGING SOLAR PANEL INSTALLATIONS

036. WILL the Minister for New & Renewable Energy be pleased to state:

(a) whether the Government has made any arrangement for installations of solar panels in multi dwelling complexes compulsory, if not, reasons therefor;
(b) if so, the number of units in the State has installed the solar panels; furnish details;
(c) the number of Government buildings that has installed solar panels in the last five years, furnish details thereof; and
(d) the number of Government buildings that are in the process/planned of installing the solar panels; the reasons for delay in each case, furnish details?

SHRI CRUZ SILVA

BENEFITS FOR SOLAR PANEL USER

037. WILL the Minister for New & Renewable Energy be pleased to state:

(a) whether any subsidy is given to those houses who are installing solar water heater, if so, total amount of subsidy granted;

(b) whether any subsidy is given to those who are installing solar panels for supply of power to residential houses, if so, total amount of subsidy granted;
(c) whether any interest free loan is granted for installation of solar panels, if so, furnish details of such beneficiaries;
(d) whether any young entrepreneurs are encouraged for startups in solar panel installing business, if so, furnish details; and
(e) if not, time frame by which Department will start encouraging such young entrepreneurs?

SHRI CRUZ SILVA

NEW NATIONAL EDUCATION POLICY

038. WILL the Minister for Education be pleased to state:

(a) whether the Government will adopt new education policy for schools;
(b) if so, the steps taken by the Government in the same;
(c) whether the Government will impart skill based training in schools in higher standards with immediate effect; and
(d) if not, the reasons therefor?

SHRI CRUZ SILVA

REIS MAGOS FORT

039. WILL the Minister for Archives and Archaeology be pleased to state:

(a) furnish the name and qualifications of the advisory/expert Committee/Agency supervising/managing the Reis Magos fort on behalf of the Government; and
(b) the revenue earned by the Government through such agencies for the visits/events that were organized on the fort for the last 5 years?

SHRI CRUZ SILVA

CONSERVATION AND RESTORATION

040. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the list of ongoing conservation/restoration works in Goa related to archaeological sites maintained by Goa Government; and
(b) the status of each such work, party undertaking this work, cost of work, name of supervisory staff appointed by the Department to supervise the work ?

SHRI CRUZ SILVA

GOA LIBERATION GRANTS/FUNDS

041. WILL the Ministers for Information and Publicity be pleased to state:

(a) the names of organizations/individuals who were sanctioned funds/grants that was provided by Central Government for celebration of 60 years of Goa's Liberation (Goa@60);
(b) the names of organizations/individuals who submitted the proposals along with the fund required with reasons for selecting/rejecting their proposals; and
(c) the balance unutilized fund with the Department ?

SHRI DIGAMBAR KAMAT

RECRUITMENT IN POWER DEPARTMENT

042. WILL the Minister for Power be pleased to state:

(a) the total number of vacancies in Power Department from 2017 till date with details such as name of post, vacancies for the said post with other relevant details;
(b) the details of vacancies advertised by the Power Department from 2017 till date along with copies of the advertisements, date and name of publication;
(c) the number of applications received for each posts;
(d) the details of the written examinations/oral interviews conducted by the Department for various posts from 2017 till date with details such as date and time of examination/oral interview/place of examination with details of examiners/interviewers, candidates who appeared for the exam/oral interviews with name, address and with current status of vacancies including those which are already advertised; and
(e) the details of recruitment done by the Power Department from 2017 till date of each post with name of person appointed, date of appointment, Education and Qualifications?

SHRI DIGAMBAR KAMAT

PETROL PUMPS IN GOA

043. WILL the Minister for Legal Metrology be pleased to state:

(a) the total number of petrol pumps in the State with details such as names of petrol pumps, areas, locations and capacity of each tank;
(b) whether the routine check is conducted to check quality and quantity with details of violations found during such checks;
(c) the details of instruments used to check the same; and
(d) whether the Government has any policy to remove petrol pumps located in cities, if so, the details thereof ?

SHRI DIGAMBAR KAMAT

DETAILS OF CASES BEFORE STATE INFORMATION COMMISSION

044. WILL the Minister for Information and Publicity be pleased to state:

(a) the details of total number of cases filed in and disposed of by State Information Commission from 2017 till date;
(b) the number of cases disposed of by full bench of Commission and each Information Commissioner;
(c) whether any roster or similar system is followed for allotment of cases to individual commissioners, if so, details thereof;
(d) the average time taken by State Information Commission to dispose complaints/appeals/penalty cases with details since 2017 till date; and
(e) the steps taken/proposed to be taken to ensure speedy disposal of cases filed in State Information Commission ?

SHRI DIGAMBAR KAMAT

EXPENDITURE ON HOUSE KEEPING, SECURITY AND OTHER SERVICES AT GOA SADAN, GOA NIWAS AND GOA BHAWAN

045. WILL the Minister for General Administration be pleased to state:

(a) the amount spent on housekeeping, security and other services during the last five years on Goa Niwas, Goa Sadan at Delhi and Goa Bhavan at Mumbai, Circuit House at Panaji and Margao with details such as amounts paid to contractor, expenses incurred and revenue obtained from each during the same period;
(b) the criteria for booking of rooms at Goa Niwas, Goa Sadan at Delhi and Goa Bhavan at Mumbai and Circuit House at Panjim and Margao;
(c) whether direct online booking facility is available to book the accommodation at the above places; and
(d) if so, details thereof, if not, reasons for the same ?

SHRI DIGAMBAR KAMAT

DEATH OF GOVERNMENT STAFF ON DUTY

046. WILL the Minister for Personnel be pleased to state:

(a) the number of Government Servants who have died on duty in various departments in the State during the last three years;
(b) the details such as name, addresses of the deceased person along with the designation, place of work, date on which death occurred;
(c) whether the family member of deceased have been compensated adequately, if so, details of compensation paid; and

(d) whether the dependents have been given job in their place, if so, details thereof, if not, reasons therefor ?

SHRI DIGAMBAR KAMAT

APPOINTMENT OF ADVISORS TO MINISTERS

047. WILL the Minister for General Administration be pleased to state:

(a) whether the Government has appointed any advisors for any Minister for giving advice on various issues;
(b) if so, furnish details such as name of the advisor, name of the department, date of appointment, purpose of which appointed, progress achieved along with expenditure incurred from 2017 till date; and
(c) the details of procedure adopted for appointment of advisor such as copy of advertisement, number of persons who applied, criteria adopted for appointing the advisors ?

SHRI DIGAMBAR KAMAT

REPAIRS AND RENOVATIONS OF MINISTERS CHAMBERS

048. WILL the Minister for General Administration be pleased to state:

(a) the number of times the Ministers chambers at Minister block were repaired/renovated till date since March 2012 along with details of expenditure incurred;
(b) the number of Ministers who have asked for bungalow/residence accommodation reserved only for Ministers; and
(c) the repair/renovation work carried out of that accommodation till date since March 2012 along with details of expenditure incurred ?

SHRI DIGAMBAR KAMAT

VACANCIES IN GENERAL ADMINISTRATION DEPARTMENT

049. WILL the Minister for General Administration be pleased to state:

(a) furnish details of the number of vacancies that are yet to be filled in the Department till date;
(b) furnish category-wise details such as Officer, UDC, LDC, MTS post vacant till date along with reservation if any; and
(c) the date since when this post has not be filled with details of each post and vacancy ?

SHRI DIGAMBAR KAMAT

AGENDA AND MINUTES OF CABINET MEETINGS

050. WILL the Minister for General Administration be pleased to state:

(a) furnish the copies of all the agenda items of the Cabinet Meetings held from March2017 till date;
(b) furnish the copies of all the Minutes of Cabinet Meetings held from March 2017 till date ; and
(c) furnish copies of all the Cabinet Notes circulated during the Cabinet Meetings from March 2017 till date ?

SHRI DIGAMBAR KAMAT

REPORT ON MEDIUM OF INSTRUCTION

051. WILL the Minister for Education be pleased to state:

(a) furnish copy of report submitted by Advisory Committee which was headed by Bhaskar Nayak;
(b) the details of action taken by the Government on the said report along with copy of action taken report; and
(c) if the action is not taken on the said report, reason for the same ?

SHRI DIGAMBAR KAMAT

E-TEOR PROJECT

052. Transferred as Unstarred LAQ No.167 to Law & Judiciary to be answered on 15/07/2022.

SHRI DIGAMBAR KAMAT

RECRUITMENT IN ARCHAEOLOGY DEPARTMENT

053. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the details of the total number of vacancies in Archaeology department from 2017 till date with details such as name of the post, vacancies for the said post and other relevant details, give details of advertisements issued to fill the vacancies ;
(b) the details of the number of applications received for each post along with details of name of applicant, address, qualification, date of birth ;
(c) the details of the current status of the vacancies including those which are already advertised ;
(d) the details of the written examinations / oral interviews conducted by the department for various posts from 2017 till date which details such as date and time of examinations / oral interviews / place of examination, details of examiners / interviewers, details of candidates who appeared for the exams / oral interview such as name, address and qualification of each individual separately ; and

(e) the details of recruitments done by the Archaeology department from 2017 till date such as the details of each post which name of the person appointed, date of appointment ?

SHRI DIGAMBAR KAMAT

PROTECTION AND CONSERVATION OF HISTORICAL MONUMENTS IN GOA

054. WILL the Minister for Archives and Archaeology be pleased to state:

(a) whether the Government is aware that Goa is a land with having numerous historical monuments such as forts, churches, temples;
(b) the procedure followed to protect / conserve ;
(c) whether the Government has any plan to look after such structures / monuments, if not, furnish the reasons there for ; and
(d) the details of the monuments given to the Corporation / Private Agencies for upkeep, its scope and the proposal adopted by the Government ?

SHRI DIGAMBAR KAMAT

PARKING FOR TWO AND FOUR WHEELERS AT DABOLIM AIRPORT

055. WILL the Minister for Civil Aviation be pleased to state:

(a) the date the multi- storey parking building was completed and was ready for use, furnish the details of provisions made for 2 wheelers and 4 wheelers etc ;
(b) furnish the details such as name and address of contractor, amount of contract, copy of work order, total amount paid to the contractor ;
(c) the reasons for not using this building for parking ; and
(d) the steps initiated for resolving this issue ?

SHRI DIGAMBAR KAMAT

RECRUITMENT AT MOPA AIRPORT

056. WILL the Minister for Airport be pleased to state:

(a) whether any Goan's are selected for working at Mopa International Airport, furnish the details with name of the candidate, address, qualification and their designation with work profile, furnish details of each selected candidate separately ;
(b) whether the Job / Appointment is permanent or temporary;
(c) whether all the selected candidate have joined their duty, if yes, the date of joining, if no, likely date of joining ; and
(d) whether the Government has any control on recruitment of Staff at Mopa Airport, if so, furnish all relevant details ?

DR. DEVIYA RANE

REFURBISHMENT OF SCHOOLS IN PORIEM CONSTITUENCY

057. WILL the Minister for Education be pleased to state:

(a) whether the Government plans to take up the repair, upgradation and refurbishment of schools in Poriem constituency, several schools are in a dilapidated condition with leaking roofs, as a result of which students are unable to use the premises ;
(b) whether Goa State Infrastructure Development Corporation can take up the repairs, upgradation and refurbishment etc of schools on top priority ; and
(c) whether the details of these schools should be submitted directly to Goa State Infrastructure Development Corporation or should it be routed through the department of Education ?

DR. DEVIYA RANE

MOPA AIRPORT

058. WILL the Minister for Civil Aviation be pleased to state:

(a) Job description with break- up of permanent jobs, indirect jobs, contract jobs that will be created and furnish details of the same;
(b) the date by which Mopa International Airport will be functional;
(c) furnish details of number of Land owners/farmers have received compensation for their land acquired for Mopa International Airport till date; how much compensation did they received and those that are yet to received compensation for their land with details of each person separately in a tabulated form;
(d) the total number of persons have been recruited /trained to work at Mopa International Airport till date; furnish details with their residential address and salary offer to them; and
(e) furnish details of the total amount of employment opportunities created at Mopa International Airport and from when will be this manpower be engaged?

SHRI JIT AROLKAR

ADMINISTRATIVE REFORMS

059. WILL the Minister for Personnel be pleased to state:

(a) the details of recruitment rules changed in various department between April 2017 to March 2022 ; and
(b) Qualification criteria there of when the rules were changed between April 2017 to March 2022?

SHRI KRISHNA SALKAR

SCHEMES UNDER SOCIAL WELFARE DEPARTMENT

060. WILL the Minister for Social Welfare be pleased to state:

(a) the list of schemes under Social Welfare Department; and
(b) the list of beneficiaries from Vasco Constituency with names and addresses?

SHRI KRISHNA SALKAR

UNDERGROUND CABLING OF VASCO DIVISION

061. WILL the Minister for Power be pleased to state:

(a) the present status of the ongoing laying of underground cabling of Vasco division/Vasco;
(b) contractor appointed for carrying out the tendered work;
(c) advance safety measures taken to avoid future Electrical disasters; and
(d) whether the Department of Electricity has a layout plan; if so furnish details?

SHRI KRISHNA SALKAR

062. Deleted

SHRI MICHAEL LOBO

BENEFICIARIES OF DSSY SCHEME

063. WILL the Minister for Social Welfare be pleased to state:

(a) furnish the name and addresses of the beneficiaries of DSSY Scheme in Calangute and Siolim Constituency since 1st March, 2019 till date; and
(b) the name and addresses of the rejected applications of DSSY Schemes in Siolim and Calangute Constituency since 1st March, 2019?

SHRI MICHAEL LOBO

ELECTRICITY BILLS

064. WILL the Minister for Power be pleased to state:

(a) whether the Government is aware that the Electricity bills are not issued to the consumer on monthly basis;

(b) whether the Government is aware of the fact that the consumer are issued incorrect and exorbitant bills for several month at one time;
(c) if so, reason for not issuing bills on monthly basis; and
(d) the details of the steps the Government intends to take to issue monthly bills to the consumers?

SHRI MICHAEL LOBO

HERITAGE CONSERVATION POLICY

065. WILL the Minister for Archives and Archeology be pleased to state:

(a) whether the Government has proper heritage conservation policy in place;
(b) if so; give the details thereof; and
(c) whether the Government takes care of these Heritage Monuments assets or consider it as liabilities?

SHRI MICHAEL LOBO

THE NEW VEHICLES PURCHASE BY THE GOVERNMENT

066. WILL the Minister for General Administration be pleased to state:

(a) the number of new vehicles purchase by the Government from 01/01/2018 till dated
(b) the details such as dated of purchase, model of the vehicle, cost of the each vehicle, mark of the vehicle etc.; and
(c) the details such as allotment of these vehicles, name of the allotter and date of allotment?

SHRI MICHAEL LOBO

CASES BOOKED FOR VIOLATION OF WEIGHTS AND MEASURES RULES

067. WILL the Minister for Legal Metrology be pleased to state:

(a) the number of cases booked for violation of weights and measures in the State during last financial year; and
(b) whether all weights and measures of roadside vendors, street hawkers, fruit and vegetables vendors are certified and checked regularly?

SHRI MICHAEL LOBO

PROPER CHECK ON SUB STANDARD GOODS

068. Transferred as Unstarred LAQ No.166 to Urban Development to be answered on 13/07/2022

SHRI MICHAEL LOBO

AWARENESS TO THE CONSUMERS ON USE OF STANDARD WEIGHT MEASURES

069. WILL the Minister for Legal Metrology be pleased to state:

(a) whether the Government has undertaken any steps towards bringing about awareness to the consumers about the use of the standard weight measures by the venders;
(b) if so, measures that have been taken by the Department;
(c) whether any complains have been received since March 2018 till date; and
(d) whether the Department raided any premises to detect contravention of the standard weight and measures Acts and Rules?

SHRI MICHAEL LOBO

IRREGULAR POWER SUPPLY IN CALANGUTE

070. WILL the Minister for Power be pleased to state:

(a) the number of time and the feeder and jumper found faulty at Calangute substation causing irregular power supply to Calangute Village since 2019;
(a) the action taken to overcome such problem in future whether there any plan/proposal with the Department to replace the said equipment; and
(b) if so, the details thereof?

SHRI MICHAEL LOBO

NUMBER OF PRIMARY SCHOOLS FUNCTIONING

071. WILL the Minister for Education be pleased to state:

(a) the number primary schools that are functioning in the State with details
medium wise, Marathi/Konkani/English;
(b) the strength of students in each schools;
(c) the strength of Teachers in each schools;
(d) the strength of non-teaching staff s in each schools;and
(e) whether mid-day meal is provided by Government to students?

SHRI MICHAEL LOBO

PRESENT STATUS OF AADHAR CARD

072. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

(a) the present status of Aadhar Card;
(b) whether there is any adverse decision on Aadhar card by any Court in the Country;
(c) if so, the steps Government intends to take in regard;
(d) the percentage of population of Goa which has an Aadhar card; and
(e) the number of Aadhar cards issued and the number still pending and not handed over, the details Constituency-wise and Village-wise?

SHRI MICHAEL LOBO

STATUS WORK OF MOPA AIRPORT

073. WILL the Minister for Civil Aviation be pleased to state:

(a) the present status work of Mopa Airport, and the details number of Goans recruited by GMR;
(b) the details number of new vacancies/Jobs that will be created at Mopa Airport and number of those; and
(c) the date on which Mopa airport first phase will be functions?

SHRI MICHAEL LOBO

GOVERNMENT PERMIT PRIVATE ITIS

074. WILL the Minister for Skill Development and Entrepreneurship be pleased to state:

(a) whether the Government will permit private ITI'S to train skilled manpower in the state; and
(b) whether additional subjects will be given for skilled vacation to existing private ITI'S ?

SHRI MICHAEL LOBO

ASSISTANCE PROVIDED TO CONDUCT FUNERALS

075. WILL the Minister for Social Welfare be pleased to state:

(a) whether any assistance is provided to conduct funerals;
(b) whether there is any scheme for providing assistance to people for conducting funerals of their deceased family members;
(c) if so, the details of all such schemes and details of the beneficiaries granted, names of people, address of residence etc; and
(d) if not, whether the Government intend to provide schemes to the people for conducting funerals?

SHRI MICHAEL LOBO

PROJECT BY ARCHIVES AND ARCHAEOLOGY

076. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the number of projects that are undertaken by the Archives and Archeology Department from 01/01/2013 till date;

(b) the details such as name of the project, location of the site, estimate of the project, date of work order, amount of work order, date of commencement of works ; and
(c) the present status of each project?

SHRI PRAVIN ARLEKAR

CHANGE IN RULES AND RECRUITMENT

077. WILL the Minister for Personnel be pleased to state:

(a) the details of Rules and Recruitment changed in various Department between April 2017 to March,2022; and
(b) the qualification criteria when changed between April, 2017 to March,2022?

SHRI PRAVIN ARLEKAR

SC CANDIDATES RECRUITMENT

078. WILL the Minister for Social Welfare be pleased to state the number of SC candidates employed through SC reservation from the year of 2012 till date?

SHRI PRAVIN ARLEKAR

DAILY BASIS WORKERS

079. WILL the Minister for Power be pleased to state:

(a) the details of daily and temporary basis workers particularly from Pernem Constituency working in the electricity department if any ; and
(b) the details in number and the cadre wise salary details thereof ?

SHRI PRAVIN ARLEKAR

EDUCATION INSTITUTION IN PERNEM

080. WILL the Minister for Education be pleased to state:

(a) the details of Government Primary, Middle High School, Colleges and Government aided and private presently working in Pernem Constituency; and

(b) the total number of new Government private as well as Government aided Educational Institutions as mentioned above that are newly permitted for last four years in Pernem Constituency?

SHRI RODOLFO FERNANDES

STATUS OF POWER CABLING IN SANTA CRUZ CONSTITUENCY

081. WILL the Minister for Power be pleased to state:

(a) the present status of the underground power cabling in the Santa Cruz Constituency;
(b) the total number of village wards where the work has been completed and the details of total number of village wards that are still pending; and
(c) the time frame by which the pending work will be completed ?

SHRI RODOLFO FERNANDES

RECRUITMENT IN RIVER NAVIGATION DEPARTMENT

082. WILL the Minister for River Navigation be pleased to state:

(a) the total number of people from Santa Cruz Constituency recruited in the River Navigation Department from 01/01/2020 till date ;
(b) the total number of candidates appointed on the permanent as well as contract basis separately with details such as names and addresses of the candidates appointed with their designation, place of posting and date of joining ; and
(c) the details such as date and place of written examination ,oral interview and practical along with the marks obtained in each type of examination?

SHRI RODOLFO FERNANDES

RESERVATION FOR GOANS IN MOPA AIRPORT

083. WILL the Minister for Airport be pleased to state:

(a) whether the Government has any plans to have any reservation for Goans to be employed at the MOPA airport ;
(b) whether there are any plans to have training workshops to prepare local youth for the specific skills required to be employed at the same before the completion of the Airport; and
(c) if so, the details thereof ?

SHRI RODOLFO FERNANDES

DIRECT BUSES FOR STUDENTS LIVING IN REMOTE AREAS

084. WILL the Minister for Education be pleased to state:

(a) whether the Government is aware that students from remote areas don't have direct transport to their colleges from their place of residence;
(b) whether any free transport provisions have been made for students in such areas; and
(c) if so, the details thereof ?

SHRI RODOLFO FERNANDES

PROVISION FOR STUDENTS WITH LOWER MARK PERCENTAGES

085. WILL the Minister for Education be pleased to state:

(a) whether the Government has made any provision for students who have been denied admission into various school/colleges due to scoring a lower mark percentage ;
(b) whether the Government has any plans to have separate facility to accommodate such students; and
(c) if so, kindly provide details thereof ?

SHRI RODOLFO FERNANDES

COUNSELING FOR STUDENTS

086. WILL the Minister for Education be pleased to state:

(a) whether the Government has any provision to provide counseling for students to help them to choose the education stream according to what career they plan to pursue ;
(b) whether the Government provides the service of job placement for students in various companies for students between Std 10 and graduation ;and
(c) if so, kindly provide details thereof?

SHRI RODOLFO FERNANDES

DELAY IN SUPPLYING SCHOOL TEXTBOOKS

087. WILL the Minister for Education be pleased to state:

(a) whether the Government is aware that there has been a delay in supplying Goa Board School textbooks to the students on time;
(b) the steps that Government has taken to avoid the same in future; and
(c) the reason for delay thereof ?

SHRI RODOLFO FERNANDES

CASES REGISTERED WITH THE LEGAL METROLOGY DEPARTMENT

088. WILL the Minister for Legal Metrology be pleased to state:

(a) the total number of complaints that have been received by the department from 2019 till date ;
(b) the total number of cases that have been registered by the Department; and
(c) the action that has been taken against the perpetrators with details of the same with addresses ?

SHRI RODOLFO FERNANDES

CURRENT AND NEW HOUSING BOARD PROJECTS

089. WILL the Minister for Housing and Housing Board be pleased to state:

(a) whether there any housing projects are ongoing in the state;
(b) whether the Government plans to have any new housing projects in the State ;and
(c) if yes, kindly furnish proper details of the same along with plot area, location, project plan etc.?

SHRI RODOLFO FERNANDES

DETAILS OF NEW AND OLD MODIFIED SCHEMES

090. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

(a) the details of different schemes, new and modified old schemes, implemented by the Government;
(b) details of the beneficiaries of these schemes from Santa Cruz Constituency; and
(c) procedures to be followed to avail the same?

SHRI RODOLFO FERNANDES

ACTION TAKEN ON GRIEVANCE COMPLAINTS RECEIVED

091. WILL the Minister for Public Grievances be pleased to state:

(a) give the details of grievances of the people with name and address along with date received by the Government since 2019;
(b) give the details of decisions implemented ;and
(c) give the details of decisions not implemented?

SHRI RODOLFO FERNANDES

SCHEDULE FOR SKILL WORKSHOPS

092. WILL the Minister for Skill Development and Entrepreneurship be pleased to state:

(a) whether the Government has plans to organize additional workshops to develops skills among the youth of Goa; and
(b) if yes, then kindly furnish the details of the same detailing which skill is to be developed, contact number of the concerned officer,

location duration etc.?

SHRI RODOLFO FERNANDES

INCREASE IN SUBSIDIES FOR SOLAR ENERGY

093. WILL the Minister for New and Renewable Energy be pleased to state:

(a) whether the Government has any plans to increase the present rate of subsidies with respect to promoting the use of solar energy among the people of Goa; and
(b) if not, kindly state the reason why?

SHRI RODOLFO FERNANDES

INFRASTRUCTURE FOR ELECTRIC VEHICLES

094. WILL the Minister for New and Renewable Energy be pleased to state:

(a) whether the Government has any plans to improve the infrastructure for electric vehicles in the State ;
(b) if yes, kindly furnish the necessary steps taken to improve the same ;and
(c) the future steps that will be taken?

SHRI RODOLFO FERNANDES

PROVISIONS FOR UNDERGROUND CABLING IN SANTA CRUZ

095. WILL the Minister for Power be pleased to state:

(a) whether there is a provision to shift the high tension 33kv line passing through cultivation and residential houses by replacing it by underground cabling through highway boarders in Chimbel village in Santa cruz Constituency; and
(b) if yes, kindly furnish details ?

SHRI SANKALP AMONKAR

GOVERNMENT EMPLOYEES IN MORMUGAO

096. WILL the Minister for Personnel be pleased to state:

(a) the number of Goa Government employees bifurcated grade wise in Mormugoa ;
(b) the number of employees working in various instrumentalities of Mormugao Government like corporation etc ;and
(c) the number of teachers/staff in aided schools whose salary is borne by the Government in Mormugao?

SHRI SANKALP AMONKAR

PUBLIC GRIVANCES

097. WILL the Minister for Public Grievances be pleased to state:

(a) the mechanism adopted by Government to resolve issues received by them on Public Grievances;
(b) the number of issues the Government have resolved on Public Grievances from all Constituency and how they are disposed off and pending till this date, reasons for their pendency ;and
(c) whether there any reference are made to the party, if so, number of cases Government has made reference in cases received by them from Porvorim Constituency, furnish detail?

SHRI SANKALP AMONKAR

NUMBER OF FERRY BOATS

098. WILL the Minister for River Navigation be pleased to state:

(a) the route-wise details of the number of ferryboats operating in the State;
(b) the present strength of ferryboats with details of the year of manufacture ;and
(c) the number of new ferryboats constructed during the last two years with details such as name of the company that has built the ferryboat and the cost of each and others details?

SHRI SANKALP AMONKAR

CONTRACTORS FOR MID DAY MEAL

099. WILL the Minister for Education be pleased to state:

(a) whether the Government has allotted Mid-Day Meal to new contractors such as Mahila Mandal/Self Help Groups;
(b) if so, furnish details such as name of contractors, addresses, Schools and the number of Students;
(c) whether contractors have obtained FDA licenses; and
(d) if so, furnish details School-wise?

SHRI SANKALP AMONKAR

CANDIDATES IN VIGILANCE

100. WILL the Minister for Vigilance be pleased to state:

(a) the number of people recruited in the Vigilance Department from 1/1/2017 till date;
(b) the number of candidates appointed on the permanent as well as contract basis separately with detail such as names and addresses

of the candidates appointed with their designation, place of posting and date of joining; and;

(c) the details such as date and place of written examination, oral interview and practical's along with the marks obtained in each type of examination?

SHRI SANKALP AMONKAR

ROADSIDE VENDORS INSPECTION

101. WILL the Minister for Legal Metrology be pleased to state:

(a) the number of cases booked for violation of weights and measures in the State during last financial year;
(b) whether all Weights and Measures of roadside vendors, street walkers, fruits and vegetables vendors are certified and checked regularly; and;
(c) whether the vendors are checked for bills counterfeit?

SHRI SANKALP AMONKAR

PROJECTS IN ARCHEOLOGY

102. WILL the Minister for Archives and Archeology be pleased to state:

(a) the number of projects that are undertaken by the Archives and Archaeology Department from 01/01/2017 till date;
(b) the details such as name of the projects, location of the site, estimate of the Project, date of work order, amount of work order, date of commencement and the completion of works;
(c) the present status of each project, give details; and
(d) the number of forts are under the Archaeology Department in Goa, give details with names and address?

SHRI VENZY VIEGAS

MACPS (MODIFIED ASSURED CAREER PROGRESSION SCHEME)

103. WILL the Minister for Social Welfare be pleased to state:

(a) the number of differently abled staff employed in various Government Department, Semi Government Department, Corporation with their names and designation;
(b) the total numbers due for promotion, furnish details;
(c) the number of employees have been granted MACPS (Modified assured career progression scheme). If so, furnish details with name and address; and
(d) if no, the reason thereof ?

SHRI VENZY VIEGAS

ENVISAGED THE POLICY FOR APPOINTMENT

104. WILL the Minister for Archives and Archeology be pleased to state:

(a) whether the Department has envisaged the policy for appointment of Department record officer in various Government Department for Proper maintenance and Management of old Archival documents in the respective Department;
(b) if so, the details thereof; and
(c) furnish the list and all types of non-confidential public records transferred to Goa Archives of the period prior to 31st December 1950 ?

SHRI VENZY VIEGAS

SANDES APP

105. WILL the Minister for Public Grievances be pleased to state:

(a) whether Sandes App has been made mandatory for all government employees/officials for receipts of Public Grievances; and
(b) whether the Government has taken any measures to ensure that public grievance are registered on Sandes App ?

SHRI VENZY VIEGAS

COMPLAINTS AGAINST GOVERNEMENT EMPLOYEES

106. WILL the Minister for Vigilance be pleased to state:

(a) the details of cases against the government employees with name and brief description of complaint being inquired by the Vigilance Department during the last 10 years; and
(b) the number of cases received, prosecution commenced and convicted

SHRI VENZY VIEGAS

REOCCURRENCES OF PREVIOUS VIOLATIONS OF WEIGHT AND MEASURES

107. WILL the Minister for Legal Metrology be pleased to state:

(a) whether any measures have been taken by the Government to prevent reoccurrences of previous violations of weight and measure from 2017 till date, if so the details thereof;

(b) whether the staff involved in conducting raids have undergone training, if so, furnish details of the same including name of institute and date of training; and

(c) whether the Department has examined and inspected the sound decibel meters provided to Collectorate North and Collectorate South, if so, the details of the same ?

SHRI VENZY VIEGAS

GOA CIVIL SERVICE PROMOTION

108. WILL the Minister for Personnel be pleased to state that the total number of officers from Goa Civil Service promoted from Junior Scale to Senior Scale from January 2021 till date along with the details including name of the officer, date of birth, date of joining, years completed as Officer in Junior scale, any relaxation in qualifying for the service?

SHRI VENZY VIEGAS

DEPTH CHART FOR NAVIGABLE RIVERS OF GOA

109. Transferred as Unstarred LAQ No.157 to Captain of Ports to be answered on 12/07/2022.

SHRI VENZY VIEGAS

INTERNATIONAL SKILL HUB IN STATE OF GOA

110. WILL the Minister for Skill Development & Entrepreneurship be pleased to state:

(a) whether a copy of the Memorandum of understanding signed between National skill Development Corporation and Government of Goa for setting up of International Skill Hub in State of Goa can be made available;

(b) whether any land has been acquired or identified by the Department for setting up of International Skill Hub in Goa; if yes, details thereof including location, village, area survey number and Constituency;

(c) whether any consultant has been appointed for the purpose; if yes, the details thereof, including name, address, consultancy fees and amount paid till date; and

(d) the stipulated timeframe by which the International Skill Hub will be set up and functional in Goa?

SHRI VENZY VIEGAS

RESTORATION/SAFEGUARD OF ARCHIVES DOCUMENTS

111. WILL the Minister for Archives and Archaeology be pleased to state:

(a) details of any steps taken by the Government to ensure restoration, safeguard the old documents housed in the Archives building at Mala-Panaji;
(b) details of any steps taken by the Government to counter the flooding in the precincts of the archives building the monsoon;
(c) whether the museum collections have been digitized under the scheme for financial Assistance for Digitisation of Museum collections;
(d) if so, the present status of the terms of proposed and pending projects; and
(e) whether the Government is planning to utilize the national database created under this project to work on art theft in the country and if so, the details thereof?

SHRI VENZY VIEGAS

GREENFIELD AIRPORT MOPA RECRUITMENT

112. WILL the Minister for Airport be pleased to state:

(a) the total number of staff recruited at the Green field Airpot Mopa and their details i.e. name, post/designation, address;
(b) the total number of farmers or their dependents who are recruited for the same; and
(c) whether the Government has formulated any policy for recruitment other than the Constituency of Pernem Taluka?

SHRI VENZY VIEGAS

AZADI KA AMRIT MAHOTSAV

113. WILL the Minister for Information & Publicity be pleased to state:

(a) the details of the programmes held/proposed to be organized by the Minister on the occasion of Azadi Ka Amrit Mahotsav in India and abroad;
(b) the present status of the program along with the steps taken during the last one year and proposed to be taken for successfully organising these progremmes till completion of the Mahotsav;
(c) the details of the expenditure incurred to be incurred thereon; and
(d) the name of the contractor and other service providers to render their service for various requirements in program conducting under the Azadi Ka Amrut Mahotsav?

SHRI VENZY VIEGAS

MINISTERS OFFICAL TOURS

114. WILL the Minister for General Administration be pleased to state:

(a) the amount of money spent by the State Government on the official tours of the CM during the last 5 years, year-wise; and
(b) the amount of money spent by the State Government on the official tours of various Minister and their spouses/family members and the staff of the respective Minister, during the last 5 years, year-wise?

SHRI VENZY VIEGAS

JOURNALIST SCHEMES

115. WILL the Minister for Information & Publicity be pleased to state:

(a) whether the following schemes are active- Patrakar Kritadnyata Nidhi, Goa State working journalist scheme, Assistance for Purchase Laptop/Camera for journalist 2021;
(b) if yes, number of beneficiaries in the last 5 years, year-wise and scheme-wise;
(c) the details beneficiaries, including names, amount received, address and contact number; and
(d) whether there are any pending applications for the aforementioned schemes and the reasons therefor?

SHRI VENZY VIEGAS

DAYANAND SOCIAL SECURITY SCHEME

116. WILL the Minister for Social Welfare be pleased to state:

(a) the total number of persons registered under the Dayanand Social Security Scheme till date, Constituency-wise;
(b) the total number of persons received the benefit till date from Benaulim Constituency with name, address;
(c) the total numbers of persons yet to receive the DSSS benefits from Benaulim Constituency with name and address; and
(d) the total number of persons that have not been qualified and pending from Benaulim Constituency under DSSS, with reasons for the same, till date, with name, address and contact numbers?

SHRI VENZY VIEGAS

SELF DEFENCE EDUCATION FOR STUDENTS IN SCHOOLS

117. WILL the Minister for Education be pleased to state:

(a) whether the Government has undertaken any measures to promote self-defence training for student boy/girls in schools/colleges across the State in the last 5 years;
(b) if so, the details thereof including the number of school/colleges that have conducted the aforesaid training, the number of training session conducted, funds allocated and utilized for the same; and the total number of students who have undergone said training; if not, reasons for the same;
(c) if not, whether the Government proposes to hold any such self-defence training sessions for women and girls; and
(d) if so, the details thereof, including the number of schools/colleges, and the quantum of fund to be allocated?

SHRI VIRESH BORKAR

EXPENDITURE RIVER NAVIGATION

118. WILL the Minister for River Navigation be pleased to state:

(a) the total expenditure on maintenance for last 10 years;
(b) the new ferries are proposed with details for the same;
(c) the total amount diesel consumed and money spent per year;
(d) the total accident reported for last 10 years; and
(e) the safety measures followed currently and total amount spent to follow the safety standards by the ferry service?

SHRI VIRESH BORKAR

DETAILS OF PLANNING, STATISTICS AND EVALUATION

119. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

(a) the details of personnel's appointed in following board discussion namely Planning, Statistics & Evaluation;
(b) the details of the five year plan, annual plan prepared by the Board;
(c) the data which is collected, complied along with analysis for planning and discussion making; and
(d) the report made by evaluation board on various schemes, programmes/ projects by the Department ?

SHRI VIRESH BORKAR

DETAILS OF FUND AND FERRY SERVICES IN RIVER NAVIGATION

120. WILL the Minister for River Navigation be pleased to state:

(a) the total number of ferries plying on different routes with their frequency;
(b) whether the audit of ferry service is done with the audit reports;
(c) the total fund allocated and utilised in last 10 years;
(d) the revenue generated by ferry services in the last 10 years; and
(e) the total staff with their list of names and duties on all routes?

SHRI VIRESH BORKAR

POWER CONNECTION UNDER GOA PUBLIC HEALTH ACT

121. WILL the Minister for Power be pleased to state:

(a) the total number of connections issued on the basis of Goa Public Health Act in last 5 years with details such as name and address constituency wise;
(b) the total units consumed by the connections issued under Goa Public Health Act in the last 5 years with year wise date; and
(c) the total number of connections issued on the basis of Goa Public Health Act in last 5 years with details such as name, address & village wise in St. Andre Constituency?

SHRI VIRESH BORKAR

DETAILS OF POWER CONSUMPTION IN GOA

122. WILL the Minister for Power be pleased to state:

(a) the total power generated/ consumed in State per year with details from 2012 till date;
(b) the total power consumed by residential, commercial, industrial and Government Establishment with details from 2012 till date;
(c) the details of total power purchased from other states and amount spend annually, furnish details from 2012 till date;
(d) the total number of new residential/ commercial/ industrial connections issued in last 10 years with year wise details; and
(e) whether any report/ audit is conducted on power consumption/ requirement in the State if so, the details of the report thereof?

SHRI VIRESH BORKAR

FUNDS ALLOCATED TO ARCHAEOLOGY DEPARTMENT

123. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the details of the total funds allocated and utilised year wise for the last 10 years;
(b) the details of funds received from the Central Government for last 10 years;

(c) whether any audits are conducted for the archaeological sites for last 10 years with details thereof;
(d) the various Central/ State Government schemes provided by the department with details thereof; and
(e) whether any flying squad/ force is deployed to protect the heritage sites, if so, the details such as name and contact number?

SHRI VIRESH BORKAR

ARCHIVES FUNDS AND PRESERVATION OF HISTORIC DOCUMENTS

124. WILL the Minister for Archives and Archeology be pleased to state:

(a) the details of total funds allocated and utilised year wise for the last 10 years;
(b) the details of funds received from the Central Government for last 10years;
(c) the measures taken by the Department to preserve all documents of historic importance;
(d) the measures taken to improve infrastructure of Archive Department; and
(e) the details of all documents that are either lost or damaged and steps taken to prevent such incidences in the near future?

SHRI VIRESH BORKAR

AIRPORT DETAILS IN GOA

125. WILL the Minister for Airport be pleased to state:

(a) the total air Civil Aviation traffic at Dabolim Airport details of domestic and International flights from and to Goa, per day;
(b) whether Dabolim Airport is running at its full capacity;
(c) the estimated Air traffic expected in Goa in next 5 years, details of the type of Air traffic (cargo, passenger, air ambulance);
(d) the number of stalls/ units allocated or reserved for local brands/ entrepreneurs, traditional businesses at Dabolim Airport; and
(e) the total number of employees at Dabolim Airport and provide the list of locals employed at the Airport with their designation?

SHRI VIRESH BORKAR

REPORTS OF COMPLAINTS AND ACTION

126. WILL the Minister for Legal Metrology be pleased to state:

(a) the details of complaints registered in the last 10years regarding illegalities and violations with constituency wise data;

(b) whether there is any routine inspection schedule to check the irregularities carried out with details thereof;
(c) the action taken report on the complaints received in last 10 years;
(d) the list of field officers/ inspectors and the roles and responsibilities of various staff in the department; and
(e) the status report of the joint raids conducted, weekly market inspection and launching of prosecutions against the officer's village wise?

SHRI VIRESH BORKAR

DETAILS ON EDUCATION DEPARTMENT

127. WILL the Minister for Education be pleased to state:

(a) the number of Government Primary/ Secondary/ Higher Secondary Schools, Colleges technical Institutions has free internet with details thereof;
(b) whether any survey conducted to find out availability of internet for students for online classes with details of the report;
(c) the number of students passed out from different Government/ Government aided/ affiliated schools, Colleges, Technical Institutions in the last ten years with details such as name, school, contact number, address, stream, year of passing ;
(d) whether there is any mechanism/ process in place to check the quality of education, teaching and infrastructure, if so, furnish the report of the same; and
(e) whether there is any collaboration/ tie- up executed by the department with Private companies/ Establishments/ Industries/ HR Management Companies to provide jobs to the passing students with details of the report?

SHRI VIRESH BORKAR

SOCIAL WELFARE SCHEMES PENDING AND SANCTION REPORT

128. WILL the Minister for Social Welfare be pleased to state:

(a) the detailed report of all pending applications of all the schemes under the Social Welfare Department;
(b) the number and type of schemes available under the Social Welfare Department;
(c) the number of DSS Schemes applications sanctioned in St. Andre Constituency, with details such as name of beneficiary, address and date of sanctioning;
(d) the details of pending DSS schemes applications in entire State, with details like name, address and contact number, constituency wise; and

(e) the reason for pendency?

SHRI VIRESH BORKAR

SHORTAGE OF STAFF IN ELECTRICITY DEPARTMENT

129. WILL the Minister for Power be pleased to state:

(a) whether there is any shortage of staff in the Electricity Department ;
(b) the details of the Shortage of Staff as per different jobs categories (posts); and
(c) the steps taken or proposed to be taken to fill up these vacancies?

SHRI VIRESH BORKAR

ARD RECRUITMENT PROCESS AND RECOMMENDATION

130. WILL the Minister for Administrative Reforms be pleased to state:

(a) the details of procedure followed by the Administrative Reform Department in creation of new posts and revival of lapsed posts for various Departments;
(b) whether there is a technical competent officer in ARD to study the manpower requirement ,if so furnish entire details of such officer; and
(c) the details of proposals received for creation of posts, recruitment of posts from various Department from 2017till date along with detailed findings /recommendation of ARD?

SHRI VIRESH BORKAR

SONG AND DRAMA SCHEME

131. WILL the Minister for Information and Publicity be pleased to state:

(a) whether there is a song and drama Scheme still in force under the Information and Publicity Department;
(b) the number of programs were presented by which institutions /organizations during last five years, furnish details;
(c) whether there is a criteria to enroll and avail this Scheme and the Rule and Regulations for the same;
(d) Whether the grants for this Scheme funded by Central Government or State Government; and
(e) the funds that has been allocated for the Song and Drama Schemes?

SHRI VIRESH BORKAR

REGULARISED GOVERNMENT STAFF

132. WILL the Minister for Personnel be pleased to state:

(a) the total number of recruitments for various Departments in Government Sector on regular /fixed post from 2017 till date;

(b) the details of regular staff how many where previously contract staff; and
(c) the details of regular staff number of post were filled through harness /compassionate cases?

SHRI VIJAI SARDESAI

GOA MARITIME BOARD

133. Transferred as Unstarred LAQ No.158 to Captain of Ports to be answered on 12/07/2022.

SHRI VIJAI SARDESAI

FUND FOR VARIOUS SCHEMES

134. WILL the Minister for Social Welfare be pleased to state:

(a) the number of Social Welfare Scheme that are in operation from 2017 till date, furnish the details of each scheme separately with the copy of notification and Amendments to the same if any;
(b) the number of beneficiaries under each Social Welfare Scheme in the State, furnish the details of beneficiaries under each scheme separately with their names , address, age and other details of the beneficiary ;
(c) the payment scheduled of the Financial Assistance /Pension given to the Social Welfare beneficiaries under various Schemes;
(d) whether the same in on weekly, fortnightly monthly, half yearly or yearly basis and whether the Government ensures that the beneficiaries receive the same on time; and
(e) the details of the payments released to various beneficiaries of the Social Welfare Schemes from 2017 till date, furnish the month-wise details of each Scheme separately?

SHRI VIJAI SARDESAI

FERRIES AND FERRY WHARFS

135. WILL the Minister for River Navigation be pleased to state:

(a) the list of jetties across Goa, along the details of need for repair status report of the estimates prepared for repair of Ferry Ramp;
(b) the list of Ferry boats across Goa, capacity of the Ferry, latest sea worthiness certificate number and date status report of the pending repairs /replacement if any ;
(c) the details of pending demand from public and local bodies for increasing the number of Ferries along with routes and status of the demand;
(d) the details of proposed ferry ramps/warfs and ferries to be built and operated along the six major rivers (which were said to included in schedule list of Indian Waterways Authority of India for purpose of

navigation)along with status of implementation of the said ferry infrastructure as well as details of estimates prepared for the same; and

(e) whether the Department has completed the "process of commissioning the first solar Hybrid Electricity Green boat for inland water transport with details /copies of proposals feasibility study, file notings,
action taken report tender documents ,bid documents and work order for setting up solar hybrid electric green boats and fast ferries?

SHRI VIJAI SARDESAI

STATUS OF GOVERNMENT QUARTERS

136. WILL the Minister for General Administration be pleased to state:

(a) whether the government is aware that government quarters such as Junta quarters across the state are in urgent need or repair;
(b) the details of all government buildings/structures in Goa (office or residential quarters) that are in deteriorating conditions, in need of maintenance or dangerous to live in along with details of damage to the structure; and
(c) furnish details whether the structure is occupied, whether it is hazardous, steps taken by government towards maintenance of structure/safety of occupants and cost of maintenance?

SHRI VIJAI SARDESAI

VIGILANCE CASES

137. WILL the Minister for Vigilance be pleased to state:

(a) whether the Government is serious about fighting corruption in the State;
(b) whether the Government takes the recommendation of Lokayukta seriously;
(c) detail list of all Lokayukta judgments/ reports and recommendations and details of its implementation. Also provide related file notings;
(d) details of all complaints received in form of physical copy or email by the Vigilance department and ACB along with date of application since 1st Jan 2017 along with action taken report and status of complaint; and
(e) the total and annual conviction rate of the ACB and Vigilance department since 1st Jan 2012 till date?

SHRI VIJAI SARDESAI

SKILL DEVELOPMENT

138. WILL the Minister for Skill Development and Entrepreneurship be pleased to state:

(a) the details of proposals/scheme for which amount was allocated in original budget estimates, original estimates, revised estimates, amount reduced, reason for reduction and status of the implementation of proposal/scheme;
(b) for each budget head under Skills Development and Entrepreneurship where the Government reduced the budget amount of financial year 2022-23 when compared with previous year 2021-22 state the amount reduced and reason for reduction;
(c) the objective of Sankalp Project along with the detailed breakup of the proposals for utilization of the estimated amount for Sankalp Project since 2021 till 2023 and status of implementation of proposals;
(d) the objective of Skills strengthening for Industrial value Enhancement (STRIVE) along with the detailed breakup of the proposals for utilization of the estimated amount for STRIVE project since 2021 till 2023 and status of implementation of proposals; and
(e) the objective of Convergence Model along with the detailed breakup of the proposals for utilization of the estimated amount for Convergence Model since 2021 till 2023 and status of implementation of proposals?

SHRI VIJAI SARDESSAI

IT AND ITES INFRASTRUCTURE IN EDUCATION

139. WILL the Minister for Education be pleased to state:

(a) the details of smart classrooms set up annually in last 10 years including the name of school, number of classroom ,the equipment installed, and the cost of setting up the class room,
(b) whether the Government is aware that the Education department website crashes every year on the day of result of SSC and HSSC which cause hardship to parents and students, if so, give the details for last 6 years of the website crash, number of hours it was down, name of vender/person in charge of managing the server details of the server connections were provided to handle spike in load,
(c) the details of Coding and Robotics lab setup annually in last 3 including the name of school, number of labs, the equipment installed, and the cost of setting up the respective robotic lab,
(d) the detailed list of Computer Labs set up in Government schools since this proposal; and
(e) list of all schools across Goa along with eligibility for setting up Atal Tinkering Lab, amount of funds allotted for setting up Atal

Tinkering Lab, amount disbursed to the school for setting up the Lab, status of the Lab, and expected date of commissioning of the Lab, if there is delay in disbursement of funds state the reason for the same?

SHRI VIJAI SARDESAI

REDUCTION OF FUNDING FOR EDUCATION

140. WILL the Minister for Education be pleased to state:

(a) the details of proposals/scheme for which amount was allocated in original estimates, revised estimates amount reduced, reason for reduction and status of the implementation of proposal/scheme,
(b) for each budget head under Education where the Government reduced the budget amount of financial year 2022-23 when compared with previous year 2021-22 state the amount reduced and reason for reduction,
(c) the reason for the shift in policy from giving granted to Schools for infrastructure to giving loans,
(d) whether the Government has any data on the financial implications on students and school management if the schools avail loans instead of grants for infrastructure expenditure, if so, state the increase in fees for students; and
(e) the reason for not allocating any funding towards budget head Environmental Orientation in School Education?

SHRI VIJAI SARDESAI

DAMAGE TO ARCHAEOLOGICAL AND HISTORIC SITES AND ARTEFACTS

141. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the list of all artefacts, paintings, statues, structures and any other historic items in the museums and protected sited across Goa which have been stolen, missing, damaged or destroyed in last 10 years along with action taken by the Government to restore and saving each of the said items;
(b) list of all protected sites across Goa and amount spent on each of their maintenance in last 10 years along with the details of said expenditure;
(c) has the Government commissioned any survey of hero stones and sati stones presently scattered across Goa which and not under protection of Archaeology Department, if so, give details of such hero and sati stones as well as steps taken by Government to protect these historic artifacts;

(d) give details of all pending applications and proposals for declaration of historic sites as protected area and status of the proposals; and
(e) whether Government has done high resolution scan all paintings (including wood paintings) in museums and protected sites across Goa?

SHRI VIJAI SARDESASI

GOVERNMENT SEEKING HISTORIC DATA FROM PORTUGAL

142. WILL the Minister for Archives and Archaeology be pleased to state:

(a) the list of historic data has the Government sought from Portugal in the last 5 years along with correspondence and file notings,
(b) whether the Directorate of Archives and Archaeology has staff who are Qualified Portuguese language speaking with the competence and skills required to carry out a real-life survey based on data of the temples destroyed in the religious persecution period, if so, furnish the names and designation and qualifications of the staff
(c) whether the Government has any records of designs/plans/outlays of the religious and other important historic structure which were destroyed by Portuguese, if so, copies of said records;
(d) furnish detailed breakup of the estimated cost of this exercise; and
(e) whether the Government, since 2012, has done any research, study, or excavation of pre- Portuguese era artefacts, artwork and structures related to Goa and Goan history, located in Goa or outside Goa, especially religious in nature, if so, furnish details?

SHRI VIJAI SARDESAI

GIFT INSTITUTION

143. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

(a) the names, designation and minutes of meeting since inception of GIFT and the status of implementation of decision;
(b) the total detailed expenditure of GIFT Institutions;
(c) the vision document of GIFT along with its objective, mission, role and responsibilities;
(d) the steps GIFT recommended in order to monitor and guide the Government towards achieving its sustainable development goals and "Vision 2030"; and
(e) the steps GIFT recommended to the Government in order to "working at doubling the per capita income of the State by 2025"?

SHRI VIJAI SARDESAI

REPORTS PUBLISHED BY THE DEPARTMENT

144. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

(a) the list of reports published by the Planning and Statistic Department along with the year of the most recent report published on the website and the reason for not updating the reports in the last two years;
(b) furnish the copies of the latest report for each of the 25 statistical products/reports published by the Department;
(c) the number of deaths in Goa annually from 2000 till 2022 along with the details of cause of death; and
(d) whether the Department has prepared GDP reports of the major cities in Goa; if so, furnish copies of the reports?

SHRI VIJAI SARDESAI

REVENUE MODEL FOR MOPA AIRPORT

145. WILL the Minister for Airport be pleased to state:

(a) the whether the Mopa Airport under construction is based on the design in the Master Plan prepared by Ammann and Whitney and whether the said master plan was part of the tender document for the construction of Mopa airport for the purpose of the technical specification of work;
(b) whether the phase 1 design of the airport is modified by the contractor and whether the cost of the airport has reduced from the original pre-tender estimation; if so, give the differences in specification between the airport designed by Ammann and Whitney and the airport designed by the current contractor;
(c) whether the finance consultant has recommended a revenue share model wherein the Government gets a share of the revenue from the city side commercial area; if so, the total estimated revenue from the city side area and the total estimated revenue share of the Government from the city side area;
(d) whether the Government has no revenue share from the city side area; state the reasons for waiving the said revenue share; and
(e) the total expenditure of the Government till date towards the Mopa airport?

SHRI VIJAI SARDESAI

STAFF SELECTION COMMITTEE RULES

146. WILL the Minister for Personnel be pleased to state:

(a) whether the Rules of Staff Selection Committee are in place;
(b) the details of the members of the Staff Selection Committee, their designations and minutes of meetings;
(c) the number of times recruitment through Staff Selection Commission has been postponed or bypassed; furnish details;
(d) the detailed list of all recruitment carried out by various Departments by bypassing the Staff Selection Committee through various Bill and Ordinances; and
(e) whether there have been allegations and complaints of corruption against the Government recruitments done by bypassing the Staff Selection Committee; give the status of the complaints and recruitments?

SHRI VIJAI SARDESAI

CONTRACT EMPLOYEES

147. WILL the Minister for Personnel be pleased to state:

(a) whether the Chief Minister has stated in his budget in 2021-2022 that job security to contract workers employed for more than 10 years; if so, furnish details of implementation;
(b) the details and the total amount of contract workers in the Government Departments, autonomous, semi-autonomous and corporations with more than 10 years of service;
(c) furnish the names of the Government posts wherein persons are serving for more than 10 years along with the name of the persons employed under each service; state whether the job is permanent in nature, which pay commission is implemented for said post and whether the said post is covered under Provident, ESI and any other employment scheme; and
(d) the reason for not framing any policy decision for providing job security to contract workers employed for more than 10 years?

SHRI YURI ALEMAO

EXPENDITURE INCURRED ON GOA LIBERATION DAY FUNCTION HELD ON 19TH DECEMBER, 2020 AND 2021

148. Transferred as Unstarred LAQ No.166 to Protocol to be answered on 14/07/2022.

SHRI YURI ALEMAO

EXPENDITURE ON SWEARING-IN CEREMONY

149. WILL the Minister for General Administration be pleased to state:

(a) give details of expenditure incurred on Swearing-in Ceremony of the new Government;
(b) furnish detail breakup of each head of expenditure incurred on Swearing-in Ceremony of the new Government;
(c) furnish details with the copy of the advertisement of tender notice, tender document, bids received, bids evaluation report, work order copy, bills submitted by the agency/vendors and all relevant file notes pertaining to Swearing-in Ceremony of the new Government;
(d) furnish details of the methodology adopted and certification of the bills of the agency/vendor by the Government along with details of any shortcomings/discrepancies observed in the execution of work and the action taken by the Government on the same; and
(e) furnish details of the payments released to the agencies/vendors along with details of amount pending and reasons for pendency?

SHRI YURI ALEMAO

COMPLAINTS FILED BEFORE VIGILANCE DEPARTMENT

150. WILL the Minister for Vigilance be pleased to state:

(a) furnish details of various complaints received by the Department pertaining to various work carried out by the Public Works Department from 2017 till date in Cuncolim Constituency with copies of complaints current status and the action taken report;
(b) furnish details of various complaints received by the Department pertaining to various work carried out by the Water Resource Department from 2017 till date in Cuncolim Constituency with copies of complaints current status and the action taken report;
(c) furnish details of various complaints received by the Department pertaining to various work carried out by the Cuncolim Municipal Council from 2017 till date with copies of complaints current status and the action taken report; and
(d) furnish details of various complaints received by the Department pertaining to the land at Panzorconi Cuncolim in possession of Goa Housing Board with copies of complaints current status and the action taken report?

SHRI YURI ALEMAO

SKILL DEVELOPMENT FOR YOUTH AND WOMEN

151. WILL the Minister for Skill Development and Enterpreneurship be pleased to state:

(a) whether the Swayampurna Goa Mission of the Government emphasizes on Skill Development and Women Empowerment;
(b) the steps initiated by the Government to encourage Skill Development among Youth and Women in Cuncolim Constituency, give all relevant details;
(c) whether the Government has opened any Skill Development Centre in Cuncolim Constituency, trainers with name and address etc.;
(d) the number of Youth and Women who has successfully completed the Skill Development Courses, furnish details of each trainee with its name, address, type of course etc.; and
(e) whether the Government has any plans to provide Assistance to the local Self Help Group/ Social Institutions etc. to organize Skill Development and Entrepreneurship to train Youth and Women, If yes, furnish details of the procedure to be followed for the same?

SHRI YURI ALEMAO

NON-PAYMENT OF ELECTRICITY BILLS IN CUNCOLIM CONSTITUENCY

152. WILL the Minister for Power be pleased to state:

(a) furnish details of outstanding payments towards Electricity Consumption charges by Industrial units in Cuncolim Industrial Estates from 2017 till date with each case separately;
(b) furnish details of exemptions/waivers given to Industrial units in settlement of their Electricity Consumption charges from 2017 till date with each case separately;
(c) furnish details of bills settled under One Time Settlement Scheme of various Industrial units in Cuncolim Constituency from 2017 till date with each case separately;

SHRI YURI ALEMAO

INFRASTRUCTURE MANPOWER AND EQUIPMENT AVAILABLE IN CUNCOLIM CONSTITUENCY

153. WILL the Minister for Power be pleased to state:

(a) the details of the Infrastructure required and Infrastructure available in Cuncolim Constituency for ensuring uninterrupted power supply to the Industrial/Commercial/Domestic consumers;
(b) furnish details of the manpower required and manpower available in Cuncolim Constituency for ensuring uninterrupted power supply to the Industrial/Commercial/Domestic consumers; and

(c) furnish details of the Equipment required and Equipment available in Cuncolim Constituency for ensuring uninterrupted power supply to the Industrial/Commercial/Domestic consumers?

SHRI YURI ALEMAO

UNEMPLOYMENT RATE IN GOA

154. WILL the Minister for Planning, Statistics and Evaluation be pleased to state:

(a) whether the Government is aware of the report released by the Union Minister of Statistics & Programme Implementation (MoSPI) for 2020-2021, if so provide the Copy of the said reports of the previous three years;
(b) whether the Government accepts the data of the said Report, if so the action taken by the Government on the Report; and
(c) whether there are any discrepancies in the statistical data released in the reports of Union Ministry of Statistics & Programme Implementation and National Family Health Survey, if so provide details of the action taken by the Government on the same along with copy of action taken report?

SHRI YURI ALEMAO

VACANCIES IN GOVERNMENT DEPARTMENTS

155. WILL the Minister for Administrative Reforms be pleased to state:

(a) the number of vacancies in various Government Departments;
(b) whether the Government plans to fill these vacancies; if so, the details with dates by which the said vacancies shall be filled;
(c) whether the Government has conducted any survey pertaining to need of manpower in various Government Departments; and
(d) whether the Government has framed any policy to regularize the service of those working on Contract Basis/ Daily Wage Basis for more than 5 years; if yes, furnish details of the same; if no, the reasons for the same?

SHRI YURI ALEMAO

INSPECTION OF VARIOUS EQUIPMENTS IN CUNCOLIM INDUSTRIAL ESTATE

156. WILL the Minister for Legal Metrology be pleased to state:

(a) whether regular checks are made on the Weighing Equipment's/ Calibrated Gadgets in various Industrial Units of Cumcolim Industrial Estate; furnish details of the same along with copies of Inspection Reports; and

(b) whether any irregularities are found in any of the Industrial Units of Cuncolim Industrial Estate; if yes, furnish details of the same along with copy of Action Taken Report?

SHRI YURI ALEMAO

LAND AT PANZORCONI

157. WILL the Minister for Housing & Housing Board be pleased to state:

(a) the area of land that is in possession of Goa Housing Board Panzorconi in Cuncolim Constituency? Give all relevant details;
(b) whether there is any loss of land/ encroachment in the said land which is claimed to be in the possession of Goa Housing Board; if yes, whether any complaint is filed before the Vigilance Department; furnish details along with the present status of the said complaint;
(c) the status of the Suit for Damages to the Boards Property in the area of 21,630 Sq. mtrs which is not in possession of the Board; and
(d) whether the Board has prepared any plan for development of the land, if so, furnish all relevant details?

SHRI YURI ALEMAO

AGENDA AND MINUTES OF CABINET MEETINGS

158. WILL the Minister for General Administration be pleased to state:

(a) details of Agenda of the Cabinet Meetings held from 2017 till date;
(b) details of Minutes of the Cabinet Meetings held from 2017 till date; and
(c) furnish copies of all the Cabinet Notes circulated during the Cabinet Meetings from March 2017 till date?

SHRI YURI ALEMAO

SAFETY AND SECURITY OF THE STUDENTS

159. WILL the Minister for Education be pleased to state:

(a) whether the Government is aware of heavy traffic congestion taking place during opening and closing of schools in Cuncolim Market area causing serious threat to the lives of the Students, Teachers and Parents due to movement of heavy vehicles;
(b) the steps Government has taken to ensure that no harm is caused to the students/ teachers/ parents during the opening and closing timing of the schools; and
(c) whether Government will take any initiative to setup Educational Hub on lines with Kujira Complex and shift the schools to the said Educational Hub?

SHRI YURI ALEMAO

CUNCOLIM REVOLT IN ACADEMIC BOOKS

160. WILL the Minister for Education be pleased to state:

(a) whether the Government agrees that the Cuncolim Revolt of 15th July 1583 needs to be included in the text books of Schools; if yes, the details of the steps taken by the Government;
(b) whether the Government has any proposal to include a Chapter on Cuncolim Revolt by the Chieftains of Cuncolim; if yes, the details of the same along with the timeline for the same; and
(c) whether the Government has taken any steps to ensure that the Cuncolim Revolt is included in the Academic Books of the Schools; the details of the same?

SHRI YURI ALEMAO

RECONSTRUCTION OF DOCUMENTS

161. Transferred as Unstarred LAQ No.168 to Law & Judiciary to be answered on 15/07/2022.

DR. DEVIYA RANE

BAL BHAVAN CENTRES IN PORIEM CONSTITUENCY

162. WILL the Minister for Education be pleased to state:

(a) whether the Government plans to start Bal Bhavan Centres in Poriem Constituency Bal Bhavan Centres in prominent locations would tremendously benefit students and youth;
(b) if so, whether any proposal has been moved for the same furnish details; and
(c) if not, whether Government would consider such proposal ?

SHRI VIJAI SARDESAI

300 CRORE FUND ANNOUNCED BY CENTRE

163. WILL the Minister for Information & Publicity be pleased to state:

(a) the status of 300 Crore Fund announced by the Union Finance Minister in his Budget Speech of 2021-22 with a copy of the proposal sent to the Central Government asking for the said fund;
(b) the detailed expenditure on advertisements, banners and hoardings thanking the Central Government for the said funds along with the dates of publishing of said advertisements, banners and hoardings.
(c) for each of the proposed avenues of Captial Expenditure stated in chapter 3 of the "Investment Proposal Plan For Utilisation Of Funds Availed Under The Special Central Financial Assistance Scheme" document, state the amount allotted, the amount spent till date, details of events (including location, date, number of

attendees and details of beneficiaries) organised, details of all items procured (especially electric buses and implantation of Intelligent Transport Management System), details of the implementation of works (Education parks, Wellness destination hub, trekking corridors etc. listed in document);

(d) the list of all works tendered under the said Investment proposal plan along with names of all winning bidders, tendered amount, percentage completed, amount released to contractor, copies of tender document, bid document of L1, L2 and L3 bidders, file notings, work order and completion certificate; and

(e) the names of all Village Panchayats along with details of innovative projects, the amount released from the INR 50Lakh allocated amount per village and status of the projects?

SHRI VENZY VIEGAS

GRANTS FROM CENTRAL GOVERNMENT

164 WILL the Minister for Planning, Statistics & Evaluation be pleased to state:

(a) whether the Government proposes to monitor the revenue receipts including tax collections as well as the expenditure on a daily basis;

(b) if so, whether the Government has taken a decision to set up a monitoring mechanism in this regard; if so, the details of the same along with the time frame by which this mechanism is likely to be set up;

(c) the year-wise and scheme-wise details of the grants received by the State from the Central Government during the last 5 years;

(d) the year-wise and scheme-wise details of unutilised grants during the last 5 years; and

(e) the details of the grants that has been returned to the Central Government during the last 5 years?

SHRI DIGAMBAR KAMAT

GRANTS FROM CENTRAL GOVERNMENT

165. WILL the Minister for Planning, Statistics & Evaluation be pleased to state:

(a) the details of total amount of grants received by the Government under various schemes from the Central Government from the year 2017 till date; and

(b) the year-wise and scheme-wise details of the grants received?

SHRI YURI ALEMAO

GRANTS RECEIVED FROM CENTRAL GOVERNMENT AGENCIES AND THEIR UTILIZATION

166. WILL the Minister for Planning, Statistics & Evaluation be pleased to state:

(a) the total outstanding debt of the State as on date with the comprehensive details of the financial status;
(b) the year-wise details of funds received from Central Government Agencies from 2017 till date; the details of the Department/Agencies that released the funds and received the funds;
(c) the year-wise details of grants received from Central Government Agencies from 2017 till date; the details of the Department/Agencies that released the grants and received the grants;
(d) whether the Department /Agencies have fully utilized the grants; if so, the details of utilization of the said Grants with name of the project/activity and other details ;and
(e) whether the Department/Agencies failed to utilize the grants given by the Central Government from 2017 till date; if so, the reasons therefor and whether the said grants were returned back to the Central Government agencies with details Department-wise of each case?

SHRI ANTONIO VAS

BUDGETARY PROVISION FOR PROMOTION OF HERITAGE OF CORTALIM CONSTITUENCY

167. WILL the Minister for Archives & Archaeology be pleased to state the details of provisions made in this year's budget for the promotion of history and heritage of Cortalim Constituency and its various important historical and heritage sites?

SHRI YURI ALEMAO

PRESERVATION AND PROTECTION OF MONUMENTS/MEMORIALS OF HISTORIC IMPORTANCE

168. WILL the Minister for Archive & Archaeology be pleased to state:

(a) the details such as names of all the places, monuments and memorials of historic importance in the State related to the Revolution, Liberation and Revolt Movements in the State against the Portuguese;

(b) the details of the places, monuments and memorials that are notified by the Government as protected or historical sites;
(c) the details of all those places, monuments and memorials that are in a dilapidated condition and the action the Government intends to take to preserve, protect, beautify or renovate all such places, monuments and memorials; and
(d) the details of the fund allocation made by the Government for the above works along with details of the Budget in which the said provisions were made and the details of the expenditure incurred till date on the works undertaken?

SHRI DIGAMBAR KAMAT

DIRECT RECRUITMENT FOR THE POST OF DY. SPs

169. Retransferred as unstarred LAQ No. 057 to be answered on 12/07/2022.

SHRI RODOLFO FERNANDES

RECRUITMENT IN THE HOME DEPARTMENT

170. Retransferred as Unstarred LAQ No. 088
to be answered on 12/07/2022.

SHRI SANKALP AMONKAR

DEPUTY DIRECTOR OF WOMEN & CHILD DEVELOPMENT DEPARTMENT

171 WILL the Minister for Personnel be pleased to state:

(a) the details of the educational qualifications and experience criteria prescribed for the appointment of the Deputy Director of Women & Child Development Department by the Government;
(b) whether the educational qualification of the successful candidate met the eligibility criteria prescribed by the Government;
(c) number of Deputy Director posts in the Women & Child Development Department ;
(d) the date of creation of the post of Deputy Director of Women & Child Development and whether the Cabinet approval was obtained; and
(e) the number of Superintendent posts in the Women & Child Development and names of all the officers posted as Superintendent since its creation and the number of Superintendents promoted as Deputy Director along with dates of promotion?

172. DELETED

SHRI ALEIXO REGINALDO LOURENCO

UNUSED VEHICLES

173. WILL the Minister for General Administration be pleased to state:

(a) the number of vehicles lying unused in the Department;
(b) the division/sub-division-wise details of the vehicles lying unused such as number and type of vehicle and reasons they are lying unused;
(c) whether they will be repaired or auctioned; and
(d) if auctioned, the time frame by which it will be done?

ASSEMBLY HALL
PORVORIM, GOA
11TH JULY, 2022

NAMRATA ULMAN
SECRETARY, LEGISLATURE